

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HYDERABAD**

CP No. 206/241/HDB/2017

In the matter of

Brahmagiri Realtors Private Limited

.....Petitioner

Versus

Lanco Hills Technology Park Private Limited
& 09 others

...Respondents

Date of order: 06.10.2017

Date of Corrigendum: 18.10.2017

Coram

Hon'ble Shri Rajeswara Rao Vittanala, Member (Judicial)

Hon'ble Shri Ravikumar Duraisamy, Member (Technical)

CORRIGENDUM

The Tribunal has passed interim orders on 06.10.2017 in the above matter. The following is added before the sentence "post the case on 27.10.2017".

"Any action by the Respondent will be subject to the outcome of the final decision to be passed on the Company Petition".

**RAVIKUMAR DURAISAMY
MEMBER (TECHNICAL)**

**RAJESWARA RAO VITTANALA
MEMBER (JUDICIAL)**